

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.06.2019 (MONDAY)
COURT -II
10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|---------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 211 of 2019 | Prithvi Raj Kasana Vs. Kapil Arora & Ors. | Santosh Ram | Prachi Johri-R1 Sanjeev Soni |
| 2. | Comp. App. (AT) (Ins) No. 582 of 2019 | Mariyammal Spinners Pvt Ltd. Vs. Vinayak Cotton agencies. | Ananda Selvam | Pradeep Kumar Kar |
| 3. | Comp. App. (AT) (Ins) No. 583 of 2019 | Umayal Spinners Pvt Ltd. Vs. Vincot Agencies. | G.Ananda Selvam | Pradeep Kumar Kar |

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By Order
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Registrar